## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

### PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

# ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.11.2017. AT 10.30 AM

TRANSFER PETITION NO.	· · · ·
COMPANY PETITION/APPLICATION NO.	CP(IB) No.191/7/HDB//2017
NAME OF THE COMPANY	ASR Engineering & Projects Limited
NAME OF THE PETITIONER(S)	Central Bank of India
NAME OF THE RESPONDENT(S)	ASR Engineering & Projects Limited
UNDER SECTION	7 of IBC

#### **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## **Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R.Raghun and an Rao G. Bhupesh	Sr.Ach Achocali	99666 2280 5	
Y. Anif Kumas AC	AG ØT CO	1000 Bank of Rud. 9966230438	Der
d Shri Praveen Kumar Jain and Shri L. Venkateshwara ned Counsel and Mr. Y. Anil Kumar, AGM of Central Ba	Rao, Learned Counse	ls for the Petitioner and Shri S. Raj Gop	al,

The Bench sought some information regarding the loan details of CBI and other Banks since inception of loans, payment made by the Corporate Debtor and structure of the realisation of loan, RBI guidelines and compliance of the same by the banks etc. The Learned Counsel sought one week's time to affidavit in time by concerned official of the CBI. Post the case on 16.11.2017.

Member (T)

L Member (J)

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